

1	2	3	4	5
<b>3. हीरा मिल्स, उज्जैन</b>				
1972 . . . . .	152.43	10.56	2.10	21.99
1973 . . . . .	193.94	12.09	2.86	24.54
1974 . . . . .	271.52	29.20	8.32	43.43
<b>4. बुरहानपुर ताप्ती मिल्स बुरहानपुर</b>				
1971—72 . . . . .	190.34	13.20	3.69	13.66
1972—73 . . . . .	146.01	23.25	1.95	19.36
1973—74 . . . . .	235.43	18.18	3.79	24.11
<b>5. स्वदेशी काटन एण्ड क्लोर मिल्स, इंदौर</b>				
1972 . . . . .	165.35	2.83	1.21	38.89
1973 . . . . .	188.51	2.44	1.08	34.13
1974 . . . . .	236.67	3.09	2.86	55.69
<b>6. न्यू भोपाल डेक्सटाइल मिल्स, भोपाल</b>				
1972 . . . . .	86.27	3.22	1.05	18.58
1973 . . . . .	100.70	4.86	2.25	14.60
1974 . . . . .	177.30	2.74	1.47	24.23

**Harijan boy beaten by a priest in Dhulkot**

6327. SHRI SHARAD YADAV: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1229 on the 26th February, 1975 regarding a Harijan boy beaten by a Priest in Dhulkot and state:

(a) whether any case has been filed against the priest; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b) A case under sections 302/325,

I.P.C. and sections 3 and 7 of the Untouchability (Offences) Act was registered against the priest and a charge-sheet against him was filed in court where the case is now *sub-judice*. The accused is in judicial custody.

**Fraud in Subsidised Paper for Note Books**

6328. SHRI VASANT SATHE: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the attention of Government has been drawn to news report appearing in March, 1975 under the caption "Fraud in subsidised paper for note books";

(b) if so, the reaction of Government to the observations made therein; and

(c) action taken in the matter?